

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 172/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: *Greenyards Ventures Pvt. Ltd Vs. ROC*

SECTION OF THE COMPANIES ACT/I & B CODE: *252(3) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>ABHISHEK MISHRA</i>	<i>PCS</i>	<i>Petitioner</i>	<i>AB Mishra</i>
2.	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>QJ</i>

**CP No.172/ALD/2017**

Sh. Abhishek Mishra, PCS for the petitioner. Sh. Krishna Dev Vyas C.G.S.C. The present case is filed as a fresh case. A copy of the present petition be provided to the learned C.G.S.C. and also a notice be issued on behalf of the ROC Kanpur. The case is fixed for reply.

The matter be listed on 21<sup>st</sup> December, 2017.

**Dated: 24.11.2017**

Typed by:  
MD. Zaid  
(Stenographer)

*Sd/*  
**H.P. Chaturvedi, Member (Judicial)**